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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

- 1) O.A. NO.393/2002
with
- 2) O.A. NO.394/2002
- 3) O.A. NO.395/2002
- 4) O.A. NO.397/2002

This the 14th day of May, 2002.

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE-CHAIRMAN (J)

HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

1) O.A. NO.393/2002

Surya Prakash S/O Krishna Chandra,
R/O 467/341/2B, Shasttri Nagar,
Sadiapur, Allahabad.

... Applicant

(By Shri Rakesh Verma, Advocate)

-versus-

1. Union of India through the
Secretary, Ministry of Personnel
& Training, Public Grievances,
New Delhi.
2. The Hon'ble Chairman through
Registrar, Central Administrative
Tribunal, Principal Bench,
Faridkot House, Copernicus Marg,
New Delhi.
3. The Hon'ble Vice Chairman through
Registrar, Central Administrative
Tribunal, Allahabad Bench,
23-A Thornhill Road,
Allahabad. ... Respondents

(By Shri M.M.Sudan, Senior Counsel with Shri Anil
Srivastava, Deputy Registrar, Departmental
Representative)

2) O.A. NO.394/2002

Abhishek Agrahari S/O Ramji Agrahari,
R/O 1048, Mutthiganj,
Allahabad.

... Applicant

(By Shri Rakesh Verma, Advocate)

-versus-

1. Union of India through the
Secretary, Ministry of Personnel
& Training, Public Grievances,
New Delhi.

2. The Hon'ble Chairman through Registrar, Central Administrative Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi.

3. The Hon'ble Vice Chairman through Registrar, Central Administrative Tribunal, Allahabad Bench, 23-A Thornhill Road, Allahabad. ... Respondents

(By Shri M.M.Sudan, Senior Counsel with Shri Anil Srivastava, Deputy Registrar, Departmental Representative)

3) O.A. NO.395/2002

Md. Masum Raza S/O Md. Fahim Uddin, R/O Mohalla - Yehyapur, PO & Dist. Sheikhpura, Bihar-811105. ... Applicant

(By Shri Rakesh Verma, Advocate)

-versus-

1. Union of India through the Secretary, Ministry of Personnel & Training, Public Grievances, New Delhi.

2. The Hon'ble Chairman through Registrar, Central Administrative Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi.

3. The Hon'ble Vice Chairman through Registrar, Central Administrative Tribunal, Allahabad Bench, 23-A Thornhill Road, Allahabad. ... Respondents

(By Shri M.M.Sudan, Senior Counsel with Shri Anil Srivastava, Deputy Registrar, Departmental Representative)

4) O.A. NO.397/2002

Hajari Kumar S/O Harihar Prasad, R/O Village Parwalpour, Distt. Nalanda, Pin Code-803114 (Bihar). ... Applicant

(By Shri Rakesh Verma, Advocate)

-versus-

1. Union of India through the Secretary, Ministry of Personnel & Training, Public Grievances, New Delhi.
2. The Hon'ble Chairman through Registrar, Central Administrative Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi.
3. The Hon'ble Vice Chairman through Registrar, Central Administrative Tribunal, Allahabad Bench, 23-A Thornhill Road, Allahabad. Respondents

(By Shri M.M.Sudan, Senior Counsel with Shri Anil Srivastava, Deputy Registrar, Departmental Representative)

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, VC(J) :

Shri Rakesh Verma, learned counsel for applicants, has submitted that he no longer presses the aforesaid OAS.

2. In the above circumstances, taking note of the submissions of the learned counsel for applicants, these OAS are disposed of as not pressed.

3. Copies of this order be also placed in the files of OA Nos.394/2002, 395/2002 and 397/2002.

(V. K. Majotra)
Member (A)

(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

/as/

DMS
Court Officer
Central Administrative Tribunal
Principal Bench, New Delhi
Faridkot House,
Copernicus Marg,
New Delhi-110001